

High Court of Jammu and Kashmir at Jammu.

Order

No: 1190

Dated: 13/12/2017

Sanction is hereby accorded to the additional allotment of funds in favour of the following Courts, under Major Head 2014-Adm. Of Justice, Sub Head 0488-D&S Judges, under various object heads during the current financial year 2017-18 as per detail given below:-

Rs. In lacs.

| S.No | Name of the court | Salary | O.E. | T.E. | POL | Tele | Electricity Charges |
|------|---|--------------------|------------------|------|------|------|---------------------|
| 1 | Pr. D&S Judge, Pulwama. | 40.00 | 0.20 | 0.30 | 0.20 | 0.20 | 0.30 |
| 2 | Pr. D&S Judge, Anantnag. | 30.00 | 0.54(DW) | --- | --- | --- | --- |
| 3 | Pr. D&S Judge, Baramulla. | 30.00 | 0.15 | --- | --- | --- | --- |
| 4 | Pr. D&S Judge, Bandipora. | --- | --- | --- | 0.20 | --- | --- |
| 5 | Pr. D&S Judge, Budgam. | 5.487(Pay arrears) | --- | --- | --- | --- | --- |
| 6 | Pr. D&S Judge, Ganderbal. | --- | --- | 0.20 | --- | --- | --- |
| 7 | Pr. D&S Judge, Reasi. | --- | --- | 0.40 | --- | --- | --- |
| 8 | Pr. D&S Judge, Kishtwar. | 15.00 | 0.25 | 0.15 | 0.15 | --- | --- |
| 9 | Addl. D&S Judge, Doda. | 10.00 | 0.20 | 0.70 | 0.20 | --- | --- |
| 10 | Addl. D&S Judge, Srinagar. | 30.00 | 0.20 | --- | 0.10 | 0.15 | --- |
| 11 | Spl. Judge, Anti-corruption (CBI Cases) Srinagar. | 8.00 | 0.05 | --- | --- | 0.05 | --- |
| 12 | C.J.M. Shopian. | 1.875(Pay arrears) | --- | --- | --- | --- | --- |
| 13 | C.J.M. Srinagar. | --- | 0.20 | 0.20 | --- | --- | 0.06 |
| 14 | C.J.M. Handwara. | --- | 0.25 | 0.25 | --- | --- | 0.50 |
| 15 | Spl. Mob. Mag. (Tr) Srinagar. | --- | --- | --- | 0.20 | --- | --- |
| 16 | Sub Judge, Vailoo. | --- | 0.27(DW) | --- | --- | --- | --- |
| 17 | Sub Judge, Batote. | --- | 0.15 0.27(DW) | 0.15 | 0.15 | --- | --- |
| 18 | Spl. Mob. Mag. Anantnag. | --- | --- | --- | --- | 0.05 | --- |
| 19 | Spl. Mob. Mag. Baramulla. | --- | 0.10 | --- | --- | --- | --- |
| 20 | Munsiff, Gandoi. | 10.00 | --- | 0.30 | --- | --- | 0.50 |
| 21 | Munsiff, Ganderbal. | 10.00 | 0.15 | --- | --- | --- | --- |
| 22 | Munsiff, Basohli. | --- | --- | --- | 0.20 | 0.15 | --- |
| 23 | Munsiff, Kishtwar. | --- | 0.20 | 0.50 | 0.20 | --- | --- |
| 24 | Munsiff, Aishmuqam. | --- | 0.15 | --- | --- | --- | --- |
| 25 | Munsiff, Zanaskar. | 8.00 | 0.15 | --- | --- | --- | --- |
| 26 | Munsiff, Buniyar. | 4.45 | 0.15 | 0.30 | 0.15 | 0.06 | --- |
| 27 | Munsiff, Kalakote. | 10.00 | --- | --- | --- | --- | --- |
| 28 | Addl. Mob. Mag. Batalik (Drass) | 10.00 | 0.20 | 0.50 | 0.15 | --- | --- |

By Order,

[Signature]
Deputy Registrar (Accfts) 13/12

No: 53151-94/AC Dated: 13/12/2017

Copy to the:-

- 1-8 Pr. D&S Judge Pulwama/Anantnag/Bandipora/Budgam/Ganderbal/Baramulla/Reasi/Kishtwar.
- 9-10 Addl. D&S Judge, Srinagar/Doda.
- 11. Spl. Judge, Anti-Corruption (CBI Cases) Srinagar.
- 12-14 C.J.M. Shopian/Srinagar/Handwara.
- 15. Spl. Mobile Magistrate (Tr), Srinagar.
- 16-17. Sub Judge, Vailoo/Batote.
- 18-19. Spl. Mobile Magistrate, Anantnag/ Baramulla.
- 20-26. Munsiff, Gandoi/Ganderbal/Basohli/Kishtwar/Aishmuqam/Zanaskar/Buniyar/Kalakote.
- 27. Addl. Mobile Magistrate Batalik (Drass).
- 28. Treasury Officer, Suddar Treasury Srinagar.
- 29-44 Treasury Officer, Pulwama/Anantnag/Bandipora/Budgam/Ganderbal/Shopian/Handwara/Vailoo/Gandoi/Basohli/Kishtwar/Zanaskar/Batalik (Drass) Baramulla/Buniyar/Doda/Kishtwar/Reasi/Batote/Kalakote.
- for information and necessary action.
- 45. Order Book.

He is for up-keeping.

[Signature]
Deputy Registrar (Accfts) 13/12